

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.11.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7671 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Southern Power Distribution Co. of Andhra Pradesh Ltd. Vs. Rakesh Kumar Singala Liquidator of Apple Industries Ltd. & Ors.	Rakesh K. Sharma
2.	I.A. No. 7672 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Punjab National Bank Vs. Rakesh Kumar Jain & Ors.	Ankit Raj
3.	I.A. No. 7740 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1563 of 2024	Ajay Kumar Gupta Vs. Hemi Gupta, Former Resolution Professional of Colorcity Homes Pvt. Ltd.	Ashish Aggarwal
4.	I.A. No. 7743 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1562 of 2024	Ayush Gupta Vs. Hemi Gupta, Former Resolution Professional of Colorcity Homes Pvt. Ltd.	Ashish Aggarwal
5.	I.A. No. 7750 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1561 of 2024	Rama Gupta Vs. Hemi Gupta, Former Resolution Professional of Colorcity Homes Pvt. Ltd.	Ashish Aggarwal
6.	I.A. No. 7757 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1564 of 2024	Shilpi Gupta Vs. Hemi Gupta, Former Resolution Professional of Colorcity Homes Pvt. Ltd.	Ashish Aggarwal
7.	I.A. No. 7774 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Greater Noida Industrial Development Authority Through Its Manager (Builder) Vs. Devashis Nanda, Resolution Professional for Bulland Buildtech Pvt. Ltd. & Anr.	U.N. Singh

8.	I.A. No. 7777 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rakesh Niranjana Ranjan Vs. States Bank of India & Ors.	Suraj Bhise
9.	I.A. No. 7778 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Somnath Barik & Ors. Vs. Sarvottam Realcon (Pvt.) Ltd. & Ors.	Sukanta Kumar Biswal
10.	I.A. No. 7786 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 739 of 2022	Rahul H. Mehta Vs. Gajendra Investment Ltd. & Anr.	Malak Bhatt
11.	I.A. No. 7907 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Girish Prabhudas Lotia Vs. Rang Sharda Hotels Pvt. Ltd. & Ors.	Rushabh N. Kapadia
12.	I.A. No. 7912 of 2024 in Comp. App. (AT) No. ___ of 2024	Aperam Stainless Services & Solutions Precision S.A.S. Vs. Jindal Metals and Alloys Ltd. & Anr.	Zeba Khair

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Assistant Registrar